

**OFFICE OF THE PRINCIPAL DISTRICT JUDGE,
KURNOOL**

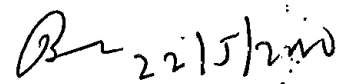
Dis. No. 1821 Estt/2020

Date: 22-05-2020.

C I R C U L A R

All Judicial Officers working in Kurnool District are hereby informed that the Hon'ble High Court of Andhra Pradesh has issued certain Guidelines called as "e-filing and Video Conferencing Guidelines" for the subordinate Courts in the State of Andhra Pradesh during Lockdown due to COVID-19 pandemic and the Hon'ble Chief Justice of Hon'ble High Court of Andhra Pradesh has also arranged a demo of e-filing Software for the Subordinate Courts through Video Conferencing with all Principal District Judges today.

Therefore, all Judicial Officers working in Kurnool District are hereby informed that the undersigned will hold Video Conference with all Judicial Officers working in the District tomorrow, i.e., on **23-05-2020 at 12.00 noon** in order to give a demo of e-filing Software for the Subordinate Courts during Lockdown due to COVID-19 pandemic and to give necessary instructions in connection with the e-filing Software.


ADDITIONAL DISTRICT JUDGE,
KURNOOL.
FAC PRINCIPAL DISTRICT JUDGE,
KURNOOL.

To

All the Judicial Officers working in Kurnool District.